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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 806 of 1999

New Delhi, dated this the 14th December, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Dr. A.R. Sharma,  
S/o late Shri L.R. Sharma,  
23-T, Sector IV, DIZ Area,  
New Delhi.
2. Dr. M.M.M. Beg,  
S/o Eate Shri M.Z. Beg,  
811, Kirti Apartments,  
D Block, Vikaspuri, New Delhi.
3. Dr. R.P. Mishra,  
S/o Shri J.P. Mishra,  
161, Friends Enclave, Nangloi,  
New Delhi.
4. Dr. B.R. Acharya,  
S/o late Dr. Bijoi Ranjan Acharya,  
146/9, Sector I, M.B. Road,  
Pushp Vihar, New Delhi.
5. Dr. Rajnish Gupta,  
S/o Shri R.S. Gupta,  
16 X, Chitragupta Road,  
New Delhi.
6. Dr. H.R. Khanna,  
S/o Shri S.R. Khanna,  
7711, Nawab Road, Sadar Bazaar,  
Delhi-110006. .... Applicants

(By Advocate: Shri Deepak Verma)

Versus

1. The Secretary,  
Dept. of Animal Husbandry & Dairying,  
Ministry of Agriculture,  
Krishi Bhawan, New Delhi.
2. The Secretary,  
Dept. of Expenditure,  
Ministry of Finance, North Block,  
New Delhi.
3. The Joint Secretary (Admn.),  
Dept. of Animal Husbandry & Dairying,  
Ministry of Agriculture,  
Krishi Bhawan, New Delhi-110001. ... Respondents

(By Advocate: Shri S.M. Arif)

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ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Pursuant to the Respondents' order dated 1.11.99 (copy of which is taken on record), applicant's counsel Shri Deepak Verma states that the O.A. does not survive. Under the circumstances, the O.A. is disposed <sup>of</sup> accordingly. No costs.

*Lakshmi Swaminathan*

(Mrs. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*

(S.R. Adige)  
Vice Chairman (A)

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